

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Tax Appeal No. 39 of 2010

Lalit Kumar Jain Appellant

Versus

Income Tax Officer, Hazaribagh & Ors. Respondents

CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

For the Appellant : Mr. K.P. Choudhary, Advocate

For the Respondents : Mr. Rahul Lamba, Advocate

Oral Order

18/Dated: 25.06.2020

Let this matter be listed before the Bench which is in seisin
of the subject matter.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)